

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1229 of 2019

IN THE MATTER OF:

**Mr. Savan Godiawala, Liquidator of
Lanco Infratech Ltd.**

...Appellant

Versus

Apalla Siva Kumar

...Respondent

Present:

For Appellant :

**Ms. Misha, Mr. Vaijayant Paliwal and Ms. Charu
Bansal, Advocates**

For Respondent :

**Mr. Manish Srivastava, Mr. Rahul Gupta and
Ms. Shivangi Krishna, Advocates**

ORDER

13.01.2020 Ms. Misha, learned counsel for the Appellant submits that the Appellant does not want to file a rejoinder.

Place the appeal 'for orders' on **17th January, 2020**. The appeal may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

/ns/gc